

Form G

**INVITATION FOR EXPRESSION OF INTEREST FOR  
SARGA UDAIPUR HOTELS & RESORTS PRIVATE LIMITED  
BUSINESS OF HOTELS, MALLS, RESORTS, RESTAURANTS,  
SHOPPING COMPLEX, COMMERCIAL COMPLEX, MULTIPLEX ETC.**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

**RELEVANT PARTICULARS**

1.	Name of the Corporate Debtor along with PAN/ CIN/ LLP No.	Sarga Udaipur Hotels & Resorts Private Limited CIN: U55101WB2007PTC112974
2	Address of the registered office	<b>Plot No. X-1, 2 &amp; 3 Block - EP, Sector - V, Salt Lake City, Kolkata700091</b>
3	URL of Website	No Website of CD
4	Details of Place where majority of Fixed Assets are located	Udaipur (Rajasthan)
5	Installed capacity of main products/ services	Business of Hotels, Malls, Resorts, Restaurants, Shopping Complex, Commercial Complex, Multiplex Etc.
6	Quantity and value of main products/ services sold in last financial year	<b>As per the Financial Year 2022-23</b> Quantity- Not Applicable Value- Total Revenue- Rs Nil
7	Number of employees/ Workmen	1 Employee (approx.) as on the date of CIRP
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	a. <b>Last available financial statements (with schedules) of two years-</b> Can be obtained by mailing at <a href="mailto:lihalaco@gmail.com">lihalaco@gmail.com</a> b. <b>List of Creditors available at the website of IBBI</b> i.e. <a href="https://ibbi.gov.in/en/claims/claim-process/U55101WB2007PTC112974">https://ibbi.gov.in/en/claims/claim-process/U55101WB2007PTC112974</a> c. <b>Relevant dates for subsequent event of the Process</b> i. Date of issue of Information Memorandum, Evaluation Matrix and Request for Resolution Plans to Prospective Resolution Applicants – <b>06<sup>th</sup> January, 2024</b> ii. Last date for submission of Resolution Plan- <b>08<sup>th</sup> February, 2024</b>
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by mailing at <a href="mailto:lihalaco@gmail.com">lihalaco@gmail.com</a>
10	Last date for receipt of expression of Interest	04 <sup>th</sup> January, 2024
11	Date of issue of provisional list of prospective resolution applicants	06 <sup>th</sup> January, 2024
12	Last date for submission of objections to provisional list	11 <sup>th</sup> January, 2024
13	Process email id to submit EOI	<a href="mailto:lihalaco@gmail.com">lihalaco@gmail.com</a>

*Rajesh Lihala*

**Rajesh Lihala**  
**Interim Resolution Professional of**  
**Sarga Udaipur Hotels & Resorts Private Limited**  
**IBBI/IPA-001/IP-P00525/2017-2018/10950**  
**AFA Valid till 21/11/2024**  
11, Crooked Lane, Kolkata 700 069



Date: 19<sup>th</sup> December, 2023  
Place: Kolkata